

made as considered necessary, after a detailed examination of the Reports of the Commission.

Development of Electric Car

35. DR. (SHRIMATI) NAJMA HEPTULLA: Will the PRIME MINISTER be pleased to state:

(a) whether research is being carried on in India on the development of an electric car in view of the limited petroleum fuel available in the country;

(b) what are the details in this regard; and

(c) if the answer to part (a) above be in the negative, whether Government propose to initiate and encourage research in this regard?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) The Department of Science & Technology has sponsored a project for the development of prototypes of a 1/2 tonne Battery Powered Commercial Vehicle. Four institutions namely, Vehicle Research and Development Establishment (VRDE), Ahmadnagar; Research Design and Standards Organisation (RDSO), Lucknow; Bharat Heavy Electricals Ltd. (BHEL), Bhopal; and Central Electro-chemical Research Institute (CECRI), Karaikudi are working on this. Two prototypes have so far been built and external trials have been carried out. Fabrication work on the third prototype has started. The Department of Science & Technology plans to substantially increase development work in this area during the current Five Year Plan.

(c) Does not arise.

People car project

36. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of INDUSTRY be pleased to state;

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(a) whether Government propose to revive the People's car project; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) The proposal for the manufacture of passenger cars in the Public Sector was considered by the Government in 1972, and it was decided at that time not to proceed with the implementation of the project. There is no such proposal under consideration at present.

Women IPS officers

37. SHRI SHIVA CHANDRA JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of women IPS officers at present in each State;

(b) whether Government propose to increase their number; and

(c) if so, what are the details there, of and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) There are 15 women IPS Officers out of which 13 are allocated to the following cadres:—

Bihar-1, Haryana-1, Himachal Pradesh-1, Karnataka-1, Madhya Pradesh-1, Tamil Nadu-3, Uttar Pradesh-3, Union Territories-2. Two women IPS Officers are under training in S.V.P. National Police Academy, Hyderabad.

(b) and (c) IPS Officers are appointed by the Government of India on the recommendations of the U.P.S.C. These Officers are selected through the Civil Services Examination, conducted by the U.P.S.C. every year.